

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:1646

ANSWERED ON:02.08.2000

MANISANA WAGE BOARD

C. KUPPUSAMI;M.V.V.S MURTHI;PUSP JAIN;S. JAGATHRAKSHAKAN;SHIVAJI MANE

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government have received the Manisana Wage Board Report;
- (b) if so, the details of the recommendations made by the Board;
- (c) whether the Government have examined the report;
- (d) if so, the number of recommendations accepted by the Government;
- (e) if so, the time by which these recommendations are likely to be implemented;
- (f) whether any representation has been received from the Union of Journalists for its early implementations; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) to (e): Yes, Sir. The Manisana Wage Board, set up to fix and revise the rates of wages for Working Journalists and Non-journalist Newspaper & News Agency Employees, has submitted its final report to the Government on 25th July, 2000. The report is under examination of the Government. The Government would make all efforts to implement, within the shortest possible period, the recommendations of the Wage Board.

(f) & (g): No representation has been received from the National Union of Journalists after the submission of the report.